

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref. No. PWD-Lit/5/2021-05 dated 16.09.2021
PWD-LIT/175/2021-05 dated 14.09.2021

GOVERNMENT ORDER NO:-4453 -JK (LD) of 2021

DATED:- 17 - 09 - 2021

Sanction is hereby accorded to the appointment of Officer of Public Works (R&B) Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases including Contempt Petition, if any, indicated against each pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

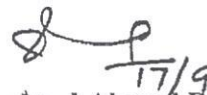
Secretary to Government,

Dated:- 17 - 09 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, PW(R&B) Department
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.




(Khurshheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.4453 -JK(LD) of 2021 dated 17.09.2021

S No.	Title of the Case	OIC
1	CPOWP No. 410/2019 in OWP No. 1832/2018 titled residents of Panchayats Gai-A Malan-A and ors Vs Sh. Khursheed Ahmad.	Mr. Ayub Wani, Executive Engineer Special Sub Division R&B, Doda
2	WP(C) No. 704/2020 titled Sahil Khajuria V/s State an Ors	Mr. Ranjish Kumar, Additional Secretary to Government, PW(R&B)
3	WP(C) No. 3887/2019 titled Mr. Manoj Kotwal and Anr v/s UOI & Ors	Sh. Manzoor Hussain Chief Engineer PMGSY Jammu.


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